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RESERVED.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 1125 of 1988

Ganga Ram & 9 others Applicants.

Versus

Union of India & 2 others Respondents.

Connected with

Registration (O.A.) No. 1123 of 1988

Vijay Bahadur & 4 others Applicants.

Versus

Union of India & 2 others Respondents.

Connected with

Registration (O.A.) No. 1124 of 1988

Sibbal & 8 others Applicants.

Versus

Union of India & 2 others Respondents.

Hon'ble D.S. Misra, A.M.
Hon'ble G.S. Sharma, J.M.

(Delivered by Hon. G.S. Sharma, J.M.)

For judgments see our judgment of date passed in
connected O.A. No. 1123 of 1988, Vijay Bahadur & 4 others v.
Union of India & 2 others.

G.S. Sharma

MEMBER (J).

G.S. Sharma

MEMBER (A).

Dated: May 19, 1989.

PG.